

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
STARRED QUESTION NO.168
ANSWERED ON 16.03.2023

‘INDUSTRY’ STATUS TO TOURISM

168 SHRI V. VIJAYASAI REDDY:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether it is a fact that giving ‘industry’ status to tourism would help in pushing hospitality projects in the country;
- (b) the details of States which have given ‘industry’ status to tourism; and
- (c) the efforts that have been made by the Central Government to convince other State Governments for giving ‘industry’ status to tourism?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO.168 ANSWERED ON 16.03.2023 REGARDING 'INDUSTRY' STATUS TO TOURISM

(a): Yes, Sir. According 'industry' status to the tourism sector would make it more competitive and also lead to more sub-sectors of tourism having access to benefits including power tariff and other taxes at industrial rates against the earlier requirement of payment at much-higher commercial rates. This will also help to reduce costs of hospitality projects which are capital intensive and also encourage further investment.

(b): Eleven states have accorded 'industry' status to the tourism sector so far. They are Gujarat, Kerala, Rajasthan, Punjab, Goa, Karnataka, Uttarakhand, Maharashtra, Jammu & Kashmir, Himachal Pradesh and Tripura.

(c): The Ministry of Tourism has strongly advised the State Governments and Union Territory Administrations to grant 'industry' status to tourism in their respective States/Union Territories through correspondence and at various interactive sessions/meetings held with States/ Union Territories at the highest level.
